IN THE APPELLATE TRIBUNAL FOR ELECTRICITY AT NEW DELHI (APPELLATE JURISDICTION)

I.A. NO. 510 OF 2017 IN APPEAL NO.32 OF 2015 AND I.A. NO. 512 OF 2017 IN APPEAL NO.47 OF 2015

Dated: 05TH JULY, 2017.

Present: Hon'ble Smt. Justice Ranjana P. Desai, Chairperson

Hon'ble Shri I.J. Kapoor, Technical Member.

I.A. NO. 510 OF 2017 IN APPEAL NO.32 OF 2015

In the matter of:

Talwandi Sabo Power Limited ... Appellants

And

Punjab State Electricity

Regulatory Commission & Ors. ... Respondents

Counsel for the Appellant(s) : Mr. Sujit Ghosh

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Ms. Anushree Bardahn Mr. Shubham Arya for R-2

I.A. NO. 512 OF 2017 IN APPEAL NO. 47 OF 2015

In the matter of:

Nabha Power Limited & Anr. ... Applicants

and

Punjab State Power Corporation

Limited & Anr. ... Respondents

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.

Mr. Aniket Prasoon Mr. Abhishek KUmar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Ms. Anushree Bardahn Mr. Shubham Arya for R-1

ORDER

(MENTIONED IN THE COURT)

On being mentioned, the interim applications are taken up on board.

We have heard learned counsel for the parties. List these applications for further hearing **06.07.2017.**

I.J. Kapoor
[Technical Member]

Justice Ranjana P. Desai [Chairperson]